

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017).

FOR THE ATTENTION OF THE STAKEHOLDERS OF OM DIAGNOSTICS LAB PRIVATE LIMITED

1	Name of the corporate person	OM DIAGNOSTICS LAB PRIVATE LIMITED
2	Date of Incorporation of corporate person	22 nd December, 1999
3	Authority under which corporate person is incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number	U72501MH1999PTC123222
5	Address of the registered office and principle office (if any) of corporate person	304, Centre Point Bldng, 18 th & 20 th Rd Corner, Chembur, Mumbai, Maharashtra-400071, India
6	Liquidation commencement date of corporate person	23 rd February, 2023
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Balaji Shrirang Sagar Sr. No. 21/5, Opp. Creative Camio, Near PCMC D Ward Office, Aundh – Ravet Road, Rahatani, Pune - 411027 India. Email Id: balajisagar381973@gmail.com Phone No.: +91- 9561071705 Reg. No.: IBBI/IPA-001/IP-P01555/2018-2019/12441
8	Last date of submissions of claim	25 th March, 2023

Notice is hereby given that the **OM DIAGNOSTICS LAB PRIVATE LIMITED** has commenced voluntary liquidation on 23rd February, 2023

The stakeholders of **OM DIAGNOSTICS LAB PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 25th March, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Balaji Shrirang Sagar

Liquidator

Regn. No. IBBI/IPA-001/IP-P01555/2018-2019/12441

Date: 24th February, 2023

Place: Pune